

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/15	TP 77/16	For clarification	397 / 398	Ganga Reddy Vs M.G.-6 Wholesale Market (India) (P) Ltd. & 2 Ors.

SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Thomas V Petr (9845131407) Respondent. M-2 

2. K. V. SATISH 98453 93750 Petitioner 

ORDER

Matter is listed today for clarification. Shri Venkataramana & Co., Chartered Accountant was issued notice to appear before the Tribunal today. Shri Venkataramana, CA appeared before the Tribunal today. He expressed his inability to take up the auditing the accounts of the 1st Respondent Company. We have heard the Counsel appearing for the Petitioner. Both the Counsels denied custody of books of accounts by their parties. Therefore, matter can be posted for orders on the material available on records. List it on 13.03.2018.



Member (T)



Member (J)